

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1599**

**TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2017/ SHRAVANA 3, 1939 (SAKA)**

**CASH TRANSFER THROUGH AIR TRANSPORT**

**1599. SHRI G. HARI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has alerted airports in the country against cash transfer;**

**(b) if so, the details thereof;**

**(c) whether the alert has been sent after it was found that several crores of rupees in demonetised banknotes were transported in a chartered flight from an airstrip in Hisar to Dimapur airport in Nagaland; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (b): The Government of India, Ministry of Finance (Department of Economic Affairs), vide their letter dated 08.11.2016, had alerted the security agencies about demonetization of old high denomination notes and requested to make adequate and effective arrangements to keep watch on illicit cash transaction and movement of valuables like gold or high volume of cash at airports.**

**The above order of Ministry of Finance was circulated to all 59 airports under CISF security cover.**

**(C) & (d): No Madam.**